

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IA/2294/ND/2024 in IB/512/ND/2023

IN THE MATTER OF:

Rajpal Tyagi

...

Applicant

Under Section 94 (IBC)

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the RP

: Mr. Abhishek Parmar, Adv., for RP along
with Mr. Devendra Umrao, RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/2294/ND/2024:-

Ld. Counsel for the Applicant is present physically. This is an application to take on record the report of RP. Issue fresh notice to Phoenix ARC Limited, returnable by **12.07.2024**.

-SD-`

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)